Annexure-4

Name of the corporate debtor: LI Digital Payments Private Limited; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 05.07.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of any mutual dues, | | | Remarks, if any |
|------------|--------------|---------------------------|---------|--------------------------------|-------|---------|------------------------------|----------------------------|----------------------|-------------------------------|----------|--------------|--------------------|
| | credito r | | claimed | Amount of claim admitted | claim | covered | Whether related party? | % of Voting share in | contingen t claim | that may be set-off | admitted | verification | |
| Nil | | | | | | | | | | | | | |
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